



सत्यमेव जयते

सुधीर गुप्ता

**SUDHIR GUPTA**

सचिव/Secretary

## भारतीय दूरसंचार विनियामक प्राधिकरण

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,  
(पुराना मिनटो रोड) नई दिल्ली-110002

**TELECOM REGULATORY AUTHORITY OF INDIA**

Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg,

(Old Minto Road), New Delhi-110002

Tel. : 91-11-23237448, Fax: 91-11-23222816

E-mail : [secretary@traigov.in](mailto:secretary@traigov.in)  
D.O. No. 103-4/2014-NSL-II

Dated: 15<sup>th</sup> October 2014

Dear *Sh. Garg,*

Department of Telecommunications (DoT), through its letter dated 17<sup>th</sup> April 2014 communicated that some of the Access Service licences are due to expire during December 2015 and early 2016 and sought TRAI's recommendations on the applicable reserve price for all the service areas for auction of spectrum in 900 MHz and 1800 MHz bands. The Authority sought some information from DoT on 25<sup>th</sup> April 2014 regarding the availability of spectrum in contiguous and non-contiguous form and the quantum of spectrum that will be put to auction. The DoT, through its letter dated 04<sup>th</sup> July 2014, provided the LSA-wise details of the available spectrum.

2. In this context, TRAI issued a consultation paper on "Valuation and Reserve Price of Spectrum: Licences expiring in 2015-16" on 7<sup>th</sup> August 2014 seeking the comments of the stakeholders, inter-alia, on specific issues viz. (i) contiguity of spectrum, (ii) the block size, (iii) valuation and reserve price of spectrum in 900/1800 MHz spectrum bands etc.

3. The Authority further sought information on 11<sup>th</sup> August 2014 regarding details of frequencies allotted to TSPs in 900 MHz / 1800 MHz bands. The DoT furnished the required information on 12<sup>th</sup> September 2014.

4. An Open House Discussion was conducted by TRAI with all the stakeholders on 22<sup>nd</sup> September 2014 at New Delhi.

5. Based on the analysis of the comments received from the stakeholders and its own analysis, the Authority has finalised its Recommendations on "**Valuation and Reserve Price of Spectrum: Licences expiring in 2015-16**". The Authority's recommendations are enclosed herewith.

6. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI [www.traigov.in](http://www.traigov.in)

This letter issues with the approval of the Authority.

*with regards*

Yours sincerely,

  
(Sudhir Gupta)

Encl: as above

**Shri Rakesh Garg,**  
Secretary,  
Department of Telecommunications,  
Sanchar Bhawan, 20, Ashoka Road,  
New Delhi - 110 001.